

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/166,167,168/CAA/2017
NAME OF THE TRANSFEROR 1 : TTL PROTECTIVE DEVICES LTD
NAME OF THE TRANSFEROR 2 : TSL TECHNO SERVICES LTD
NAME OF THE TRANSFEREE CO. : TTK HEALTHCARE LTD

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. Hari Kumar
For Regu & Thang

For Petitioner

V. Hari Kumar

ORDER

Counsel for the applicant present and stated that the report of Official Liquidator is awaited in relation to the Transferor Companies. He prayed time for making submissions. Time extended at request. Put up on 10.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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